

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4190 - JK (LD) of 2025

DATED:- 15 - 04 - 2025

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/04/2025

Dated: 15.04.2025

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
15-04-25

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No. 4190 - JK(LD) of 2025 dated 15.04.2025.

S.No	Case No.	Filing Year	Case Type	Titled	OIC	Designation	Mobile No.
	160/6425	2024/2020	CP/TA	Usha Manwati V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927
2.	979	2024	OA	Anuradha V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927
3.	59/1429	2024/2023	CP/OA	Ashok Kumar V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927
4.	21/114	2023/2022	CP/OA	Mohinder Kumar V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927
5.	1098	2023	OA	Shaishta Tabassum V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927
6.	106/373	2024/2023	CP/OA	Kuldeep Singh Kotwal V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927
7.	102/5346	2024/2021	CP/TA	Bihari Lal Koul V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927
8.	214/227	2024/2024	CP/OA	Rifaqat Hussain V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927
9.	293/1051	2023/2023	CP/OA	Raj Singh Jasrotia V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927
10.	1134	2021	OA	Kuldeep Kour V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927
11.	808	2023	OA	Mohd Tahir Qadri V/s UT of J&K & Ors.	Sh. Masood Ahmed Wani	Deputy Secretary to the Government School Education Department	

Neyaz

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